

Nobody Present

13

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.44/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | M/s Infocare Agro India Ltd -Vs- Viraja Devi | |
| Under Section | | 117C | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

ORDER

No one present from either side.

The matter could not be heard due to paucity of time.

List on 14-12-2017 for argument.

(Jinan K.R)
Member(J)

(Vijai Pratap Singh)
Member(J)